



**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-7/1999/17/A**

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Mahendra Kalita,  
Special Judge, CBI, Assam,  
Additional Court No. 3, Guwahati.

Dated Guwahati, the 2<sup>nd</sup> January, 2020.

Sub:- **Casual leave .**

Ref:- Your letter No. SPL/CBI-3/35/CL(O)/1099/E dtd. 26.12.2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for casual leave for 2 (two) days on 30.12.2019 and 31.12.2019 along with station leave permission from the morning of 28.12.2019 till the morning of 02.01.2020, has been granted/rejected.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-7/99/18/A, dated 2.1.20**  
Copy to:

✓ 1. The Systems Analyst, Gauhati High Court.

*02/1/2020*

**JT. REGISTRAR (VIGILANCE)**

*Rosen*